

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No. 33/2005
O.A. No. 587/2004

New Delhi this the 24th day of March, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

Shri Rakesh Kumar Gupta
S/o late Kanchi Lal Gupta,
R/o B-1/69, G-3, Durga Apartments,
DLF Colony, Dilshad Extn.II,
Ghaziabad, U.P.

-Applicant

(By Advocate: Shri Chittranjan Hati)

Versus

1. Rajendra Kumar
Director of Education
Department of Education,
Delhi.

2. Bhupendra Singh
Deputy Director of Education
Distt. North-West (B)
Delhi.

-Respondents

(By Advocate: Shri George Paracken)

ORDER(Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Heard.

2. Directions of the Court have been complied with. As such, C.P. is disposed of. Notices to the respondents are discharged.

S. Raju

(Shanker Raju)
Member (J)

V.K. Majotra
(V.K. Majotra) 24.3.05
Vice Chairman (A)

cc.